

## SUPREME COURT OF INDIA

Re: Appointment of Chief Justice in Meghalaya High Court.

Office of the Chief Justice of Meghalaya High Court would be falling vacant shortly consequent upon transfer of Mr. Justice Dinesh Maheshwari, Chief Justice of that High Court to the Karnataka High Court in terms of separate recommendation made by the Collegium. Therefore, appointment to that office is required to be made.

Mr. Justice Tarun Agrawala is the senior-most Judge from Allahabad High Court and is serving in that High Court since his elevation on 7<sup>th</sup> January, 2004. Having regard to all relevant factors, the Collegium finds Mr. Justice Tarun Agrawala suitable in all respects for being appointed as Chief Justice of the Meghalaya High Court. The Collegium resolves to recommend accordingly.

While making the above recommendation, the Collegium has also taken into consideration the fact that there is only one Chief Justice from Allahabad High Court, which is the largest High Court of the country.

( Dipak Misra ), C.J.I.

( J. Chelameswar ), J.

( Ranjan Gogoi ), J.

New Delhi,  
January 10, 2018.